

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.10**  
**CP No.46/BB/2021**

**IN THE MATTER OF:**

Mr. Ankit Bansal & Ors.

... Petitioner

v.

M/s. Sathyam Roller Flour Mills Pvt Ltd & Ors.

... Respondent

**Order Under Section 241-242 of Companies Act, 2013**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No.46/BB/2021 is adjourned to 04.09.2021.

  
..19/08 -

**BY ORDER**  
**(COURT OFFICER)**

Brunda